THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI P.R. DASMUNSI): (a) to (e). The information is being collected and will be laid on the Table of the House.

Price paid for Import of Cotton

2581.   SHRI V. SOBHANADREES-
                WARA RAO:
            SHRI   RANJITSINGH
                GAEKWAD:

Will the Minister of TEXTILES be pleased to state:

(a) the total quantity of cotton imported this year till 1 July, 1988;

(b) the quantity of cotton proposed in the pipeline for import upto 31st March, 1989; and

(c) the average price paid per quintal of cotton of long, medium and short staple varieties respectively?

THE MINISTER OF TEXTILES (SHRI RAM NIWAS MIRDHA): (a) to (c). The information is being collected and will be laid on the Table of the House.

[*Translation*]

Relief in duty to promote Exports

2583.   DR. CHANDRA SHEKHAR TRIPATHI: Will the Minister of COMMERCE be pleased to state:

(a) whether Government have taken a decision to give more relief in the export duty on several items to boost exports;

(b) if so, the names of these items, and whether there has been any increase in the export of these items; and

(c) if not the steps being taken by Government to increase exports?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI P.R. DASMUNSI): (a) There is not general decision to provide relief against the existing of export duties.

(b) Does not arise.

(c) I ne Government have taken a series of initiatives to generate export surpluses, to produce goods internationally contemporary in technology and competitive in prices and to make exports profitable.

Farm Card Scheme

[*English*]

2584.   SHRI SRIKANTHA DATTA NARASIMHARAJA WADIYAR: Will the Minister of FINANCE be pleased to state:

(a) whether some nationalised banks have issued credit cards for farmers under farm card scheme;

(b) if so, the names of these banks;

(c) the areas of the States where this farm card scheme has been introduced;

(d) whether such scheme has been introduced in Karnataka by any nationalised bank; and

(e) if so, the details thereof?